

ITEM NO.43

COURT NO.7

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (C) No. 1149/2019

ABEDA SALIM TADVI & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 137158/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 06-07-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Ms. Indira Jaising, Sr. Adv.
Ms. Nupur Kumar, AOR
Ms. Disha Wadekar, Adv.
Mr. Paras Nath Singh, Adv.
Mr. Rohin Bhatt, Adv.

For Respondent No.2 Mr. Manoj Ranjan Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on I.A. No. 103557/2023.

List after four weeks.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR